(c) out of the total number of applications pending as on 1 November, 1985, how many of them are one month, two months and three months old;

(d) reasons for the delay; and

(e) steps taken of proposed to be taken to streamline disposal of Passport applications in time ?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI B R. BHAGAT): (a) No Sir. It normally takes 2 to 3 months to grant a Passport

(b) 18,439.

(c) Over 3 months — 1,732
Over 2 months — 3,895
Over 1 month — 5,156
Less than 1 month — 7,656

(d) The agitation on reservation affected the working of the Police authorities who could not attend to the dutics involved with the identity verification reports. The work in the Passport Office, Ahmedabad, was also affected as many members of the staff could not attend office during that Period This led to mounting of arrears.

te) The State Government has already been addressed to issue suitable instructions to the District Police authorities in Gujarat to expedite Police report on Passport applicants within a maximum period of eight weeks. Due to concerted and energetic action on part of the Passport Office, most arrears have already been liquidated. Only those cases are pending in respect of which Police reports have not come.

Five-Days Week Schedule in States

561. SHRI RANJIT SINGH GAEKWAD : SHRI V. S. KRISHNA IYER :

Will the PRIME MINISTER be pleased to state :

(a) the names of State Governments which have introduced five-days week;

(b) whether Union Government had suggested or would suggest to those States

which have not yet implemented a five-days week in their respective States to introduce five-days week; and

(c) if so, whether Union Government have received any negative response from any of those States ?

THE DEPUTY MINISTER IN THE MINISTRY OF PERSONNEL AND TRAINING. ADMINISTRATIVE RE-FORMS AND PUBLIC GRIEVANCES AND PENSION (SHRI P. CHIDAMBA-RAM) : (a) to (c) "State Public Services" figure as an item (Item 41) in List-II-State List in the Seventh Schedule to the Constitution of India and, as such, it is for the State Governments to decide whether to introduce 5-day week in the State Governments. The Central Government, however, has sent a copy of instructions about the 5-day week in the Centre for the informa. tion of the State Governments. Information about the names of the State Governments which might have introduced 5-day week is not available with the Centre. The Central Government has however received information that Gujarat, Tripura and Orissa have not introduced the 5-day week.

Nuclear Power Plant in Andhra Pradesh

562. SHRI V. SOBHANADREESWARA RAO: Will the PRIME MINISTER be pleased to state;

(a) whether Andhra Pradesh had demanded the setting up of a nuclear power plant in the State;

(b) whether any expert team had visited certain sites in Andhra Pradesh in this connection; and

(c) if so, the findings of the team and the final decision taken by Government in this regard ?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNO-LOGY AND IN THE DEPARTMENTS OF OCEAN DEVELOPMENT, ATOMIC ENERGY, ELECTRONICS AND SPACE (SHRI SHIVRAJ V PATIL): (a) Yes, Sir.

(b) Yes, Sir.

(c) The Site Selection Committee has examined the sites in Southern Electricity